

## 23.09.2010

OA No. 228/2009

None present for applicant. Mr. Neeraj Batra, Counsel for respondents.

Heard in part. Let the matter be listed for hearing on 07.10.2009.

(M.L. CHAUHAN) MEMBER (J)

AHQ

## 07.10.2010

OA No. 228/2009

Mr. Manish Kumar Sharma, Counsel for applicant.

Mr. Neeraj Batra, Counsel for respondents.

Learned counsel for the applicant submits that he wants to withdraw this OA with liberty reserved to him to file substantive OA for the same cause of action.

In view of the averments made by the learned the sunsel for the applicant, the applicant is permitted to withdraw this OA in the aforesaid terms. It will be permissible for the respondents to take all permissible objections in the substantive OA to be filed by the applicant in future.

The OA shall stands disposed of accordingly.

(M.L. CHAUHAN) MEMBER (J)

Section Officer (Tubble)

Heal-Number Strative Tilbonal

Laipur Behen

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